

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/13/2009

Date: 20th Jan., 2009

For administrative reasons the following transfers/ postings of RHJS/RJS officers in the rank of Additional District & Sessions Judge and Additional Chief Judicial Magistrates are made with immediate effect:-

S.NO.	NAME OF OFFICER	FROM	TO	VICE
	<u>SARVA SHRI :</u>			<u>S/SHRI :</u>
1.	Prashant Yadav	ADJ No.6, Jaipur City	ADJ, Rajgarh (Churu)	Vacant
2.	Rajveer Singh	ACJM, Banswara	ACJM No.3, Jaipur City	Vacant
3.	Virendra Singh Mehlawat	ACJM No.3, Bharatpur	ACJM, Bhadra (Hanumangarh)	Sanjeev Mago
4.	Sanjeev Mago	ACJM, Bhadra (Hanumangarh)	ACJM No.1, Bikaner	Vacant

NOTE :- The officers are directed to hand over charge in accordance with order No.24/P.I. dated 23.11.1998.

BY ORDER

[Signature]
REGISTRAR GENERAL 20.1.2009